

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

APPEAL NO. 161 OF 2024 (WZ)

MAKWANA NARANBHAI RAMBHAI & ORS. ...APPELLANTS

Versus

Versus

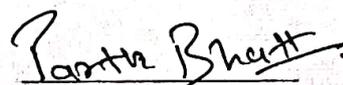
UNION OF INDIA, MoEF&CC & ORS. ...RESPONDENTS

**INDEX FOR AFFIDAVIT - IN - REPLY ON BEHALF OF
RESPONDENT NO. 4, - PRINCIPAL CHIEF CONSERVATOR OF
FOREST, AND HEAD OF FOREST FORCES**

Sr. No.	Particulars	Annexures	Page Nos.
1.	Index	-	
2.	Affidavit -in- Reply	-	
3.	Affidavit in support of Reply	-	
4.	The copy of letter dated 08.06.2020 of Project Proponent submitting the Wildlife Conservation Plan to Principal Chief Conservator of Forest.	R1	
5.	The copy of letter dated 09.06.2021 and 18.09.2021 exchanged between Deputy Conservator of Forest and Chief Conservator of Forest	R2(COLLY)	
6.	Copy of letter dated 22.10.2021 by Chief Conservator of Forest to Deputy Conservator of Forest	R3	

7.	Copy of letter dated 02.11.2021 by the Respondent Project Proponent submitting the revised Wildlife Conservation Plan to Deputy Conservator of Forest	R4	
8.	Copy of letter dated 30.11.2021 by Chief Conservator of Forest to Principal Chief Conservator of Forest	R5	
9.	Copy of letter dated 20.12.2021 communicating authentication of Wildlife Conservation Plan by the Principal Chief Conservator of Forest	R6	

Filed Through,



Parth H. Bhatt, Advocate

For Respondent No. 4

Email - office@bhattandco.in

19/12/2024

JAYPALSINH R. JADEJA
NOTARY BHAVNAGAR.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

APPEAL NO. 161 OF 2024 (WZ)

MAKWANA NARANBHAI RAMBHAI & ORS. ...APPELLANTS

Versus

Versus

UNION OF INDIA, MoEF&CC & ORS. ...RESPONDENTS

AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT NO. 4, -

PRINCIPAL CHIEF CONSERVATOR OF FOREST, AND HEAD OF

FOREST FORCES



MOST RESPECTFULLY SHOWETH:

1. I, Mr. Yogesh Kumar Desai, aged adult, being Deputy Conservator of Forests, Bhavnagar, being authorized signatory and representative of Principal Chief Conservator of Forest and Chief Wildlife Warden, Government of Gujarat having communication address at Block A, 1st Floor, Aranya Bhavan, Bear CH- 3 Circle, Sector 10-A, Gandhinagar, Gujarat - 382010 do hereby solemnly state on oath and submit that: -
2. The captioned Appeal is for quashing and set aside the Environment Clearance dated 16.09.2024 granted by Respondent Ministry (Hereinafter referred as "R-1") to Respondent Project-Proponent's (Hereinafter referred as "R - 5") for 3 limestone mines. The Appellants have challenged the

8

Environment Clearance granted for three limestone mining projects lead by R - 5 at following villages of Mahuva Taluka, Bhavnagar District: -

- a) Vangar & Madhiya,
- b) Padhiarka & Doliya and
- c) Gujarda, Dudheri & Dudhala

3. It is respectfully submitted that the project is categorized as Category-A of item 1 (a) Mining of minerals under the Environment Impact Assessment Notification, 2006, hence required appraisal at Central Level by Expert Appraisal Committee. The answering Department, respectfully submits that it has only limited, procedural and facilitative role in EC clearance.
4. The Answering Respondent humbly submits that Environmental Clearance is granted in accordance with the procedure prescribed under the Environment Impact Assessment Notification, 2006 and its subsequent amendments, by the competent authority i.e., the MoEF & CC, Government of India. The technical appraisal is undertaken by the Expert Appraisal Committee (hereinafter referred as "EAC") which is independent statutory body; thereafter the Environment Clearance is granted by MoEF & CC.
5. The role of answering Respondent is merely to review, recommend the changes if required and authenticate the





Conservation Plan submitted by the Respondent Project Proponent. It is humbly submitted that such conservation plan is submitted by the Project Proponent upon the Term of Reference issued by the MoEF & CC. The answering Respondent hereby wish to produce the internal communication of the answering Respondent's office while authenticating the Wildlife Conservation Plan.

5.1. The answering Respondent humbly submits that the Respondent Project Proponent has submitted a consolidated Wildlife Conservation Plan for the aforementioned limestone mines in accordance with the Term of Reference (Hereinafter referred as "ToR") granted by MoEF & CC for 3 sites. The Wildlife Conservation Plan was submitted vide a letter dated 08.06.2020 to Principal Chief Conservator of Forest. The copy of such letter dated 08.06.2020 is annexed and marked as **ANNEXURE - R1**.

5.2. Thereafter the Chief Conservator of Forest vide a letter dated 09.06.2021 has asked the Deputy Conservator of Forest to express opinion on the Wildlife Conservation Plan. Deputy Conservator of Forest replied vide a letter dated 18.09.2021 to the Chief Conservator of Forest recommending to authenticate the conservation plan and forwarded it further. Copy of said letter dated 09.06.2021 and 18.09.2021 is annexed and marked as **ANNEXURE - R2(Colly)**.



5.3. The Chief Conservator of Forest after duly scrutinizing the submitted Wildlife Conservation Plan has made certain recommendations vide a letter dated 22.10.2021. The recommendation includes to reduce the period of financial layout of conservation plan from 5 years to 3 years, to update the latest details of flora and fauna, and to mention distance from the Velavadhar Sanctuary to the project area in the map. Further, it was recommended to make appropriate budgetary allocation according to the project area and to include the conservation and breeding of Schedule I, II, III & IV species in the conservation plan. Copy of such letter dated 22.10.2021 by Chief Conservator of Forest to Deputy Conservator of Forest is annexed and marked as **ANNEXURE - R3**.

5.4. After considering the recommendations made by the Chief Conservator of Forest, the Respondent No. 5 vide a letter dated 02.11.2021 has submitted the Revised Wildlife Conservation Plan along with budgetary allocation. Thereby submitted the revised Wildlife Conservation Plan to Deputy Conservator of Forest vide letter dated 02.11.2021 which is annexed and marked as **ANNEXURE - R4**.

5.5. The Chief Conservator of Forest vide a letter dated 30.11.2021 addressing to the Principal Chief Conservator of Forest stating that the recommendations made by the Chief Conservator of Forest has been duly complied by





updating the latest record of flora and fauna, and specifying the distance between project area and the nearby Sanctuaries and national parks; budgetary allocation for the conservation and breeding of Schedule I, II, III & IV species. Copy of letter dated 30.11.2021 by Chief Conservator of Forest to Principal Chief Conservator of Forest is annexed and marked as **ANNEXURE R5**.

5.6. After reviewing and scrutinizing the revised Wildlife Conservation Plan, the Principal Chief Conservator of Forest authenticated the Wildlife Conservation Plan of Rs. 19.9 Lakhs and communicated the same to Project Proponent. Copy of such letter dated 20.12.2021 communicating authentication of Wildlife Conservation Plan by the Principal Chief Conservator of Forest to Respondent Project Proponent is annexed and marked as **ANNEXURE - R6**.

5.7. The answering Respondent has merely authenticated the Conservation Plan which was submitted by the project proponent as per the requisite of ToR issued by the MoEF & CC.

6. It is submitted that the Answering Respondent is neither the regulatory authority nor the appraisal body for Environment Clearance. Further Answering Respondent has no role in granting Environment Clearance in the present case. Hence, the

A handwritten signature or mark in blue ink, consisting of a vertical line with a loop at the bottom.

core issues raised in the petition do not fall within the statutory domain of the answering Respondent.

7. In view of the above, the answering Respondent humbly prays that the allegations and reliefs pertaining to the validity, legality, or appraisal of the EC may not be fastened upon answering Respondent, as it is not the competent authority directly involved in granting the EC. There are no specific prayer or contention against the answering Respondent.
8. The answering respondent craves leave to file further submissions or material, if so, directed by this Hon'ble Tribunal.
9. This Hon'ble Tribunal may please to pass any Order as deem fit and proper in the interest of justice. The answering Respondent assures to abide by all or any directions that may be issued by this Hon'ble Tribunal.

Date - 19/12/2025.

Place - Bhavnagar.


~~Deputy Conservator of Forests~~
~~Bhavnagar Forest Division,~~
 Respondent ~~Bhavnagar~~ Principal Chief
 Conservator of Forest, And Head of
 Forest Forces

VERIFICATION

I, Mr. Yogeshkumar Desai, aged adult, being Deputy Conservator of Forests, being authorized signatory and representative of Principal Chief Conservator of Forest and Chief Wildlife Warden, Government of Gujarat having communication address at Block A, 1st Floor, Aranya Bhavan, Bear CH- 3 Circle, Sector 10-A, Gandhinagar, Gujarat - 382010 solemnly states that the contents of the Affidavit are true and correct and best of my knowledge, nothing stated therein is false and nothing material has been concealed therefrom.

Date - 19/12/2025.

Place - Bhavnagar.

Deputy Conservator of Forests
Bhavnagar Forest Division,
 Respondent No. 4, Principal Chief
 Conservator of Forest, And Head of
 Forest Forces

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE

APPEAL NO. 161 OF 2024 (WZ)

MAKWANA NARANBHAI RAMBHAI & ORS. ...APPELLANTS

Versus

Versus

UNION OF INDIA, MoEF&CC & ORS. ...RESPONDENTS

AFFIDAVIT-IN-SUPPORT OF REPLY

I, Mr. Yogeshkumar Desai, aged adult, being Deputy Conservator of Forests, Bhavnagar being authorized signatory and representative of Principal Chief Conservator of Forest and Chief Wildlife Warden, Government of Gujarat having communication address at Block A, 1st Floor, Aranya Bhavan, Bear CH- 3 Circle, Sector 10-A, Gandhinagar, Gujarat - 382010 do hereby state on affirmation as under: -

I have gone through the Reply and I state that the reply is drafted under my instructions. Contents and statements made herein the above reply are true and correct to the best of my knowledge and belief; and as per the datas available on the record.

Solemnly affirmed on 19th day of December 2025 at Bhavnagar.



[Signature]
Deputy Conservator of Forests
Bhavnagar Forest Division,
Bhavnagar.

Respondent no. 4, Principal Chief
Conservator of Forest, And Head of
Forest Forces

SOLEMNLY AFFIRMED & SIGNED
BEFORE ME

JAYPALSINH R. JADEJA
NOTARY, BHAVNAGAR.

Identified by me
[Signature]
Legal Superintendent

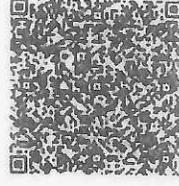


ભારત સરકાર
Government of India



યોગેશકુમાર દેસાઈ
Yogeshkumar Desai

જન્મનું વર્ષ / Year of Birth : 1985
પુરુષ / Male



8436 9134 5153

આધાર - સામાન્ય માણસનો અધિકાર

1377



R1

NIRMA LIMITED

REGD. OFFICE : NIRMA HOUSE, ASHRAM ROAD, AHMEDABAD - 380 009. PHONE : 079 - 27548565, 27549000 FAX : 079 - 27546603, 27546660
CIN : U24240GJ1980PLG003670 • Email : Info@nirma.co.in • www.nirma.co.in

Ref.: NL/BH/MIN/Forest/1445/2020

Date: 08.06.2020

To

The Principal Chief Conservator of Forests, (Wild Life)
Aranya Bhavari, Block B/1,
1st Floor, Sector-10/A,
Gandhinagar,
Gujarat

અગ્ર મુખ્ય વન સંરક્ષણ વન્ય પ્રાણી
ગુ. ગા. ગાંધીનગર.
આવક ક્રમ નં. ૫૨
તારીખ ૧૬-૬-૨૦૨૦
સંમત કરનાર: [Signature]

Sub: Submission of Wildlife Conservation Plan for Proposed Limestone Mines of M/s Nirma Ltd located Villages, Vangar, Madhiya, Padhiarka, Doliya, Gujarda, Dudheri & Dudhala, Taluka Mahuva, C Bhavnagar, Gujarat.

- Ref.: 1. ToR granted by MoEF&CC, New Delhi vide F. No. J-11015/152/2016-IA-II (M), dated 03rd January 2020 and ToR Extension dated 16th March, 2020. 612-1336 h4
2. ToR granted by MoEF&CC, New Delhi vide F. No. J-11015/154/2016-IA-II (M), dated 03rd January 2020 and ToR Extension dated 16th March, 2020. 332-2h h4
3. ToR granted by MoEF&CC, New Delhi vide F. No. J-11015/153/2016-IA-II (M), dated 13th November 2020 and ToR Extension dated 16th March, 2020.

Dear Sir,

This has reference to above subject matter; we are in process to get Environmental Clearance (EC) from Ministry of Environment, Forests & Climate Change (MoEF&CC), New Delhi for proposed Lime Stone Mines located in Villages, Vangar, Madhiya, Padhiarka, Doliya, Gujarda, Dudheri & Dudhala, Taluka Mahuva, Dist. Bhavnagar, Gujarat. With reference to above mentioned subject, we would like to inform you that, with regards to our appraisal at MoEF&CC, New Delhi, we have to prepare the Wildlife Conservation Plan with budgetary allocation and get it approved by The Chief Wild Life Warden & Chief Conservator of Forest (Government of Gujarat).

The copy of Wild Life Conservation Plan for Proposed Lime Stone Mines is enclosed herewith for your kind perusal.

We request you to kindly approve the Conservation Plan with allocated budget.

Thanking You,
Yours Faithfully
M/S Nirma Limited

[Signature]
Authorized Signatory

- Encl.: 1. Brief Project Report for Proposed Lime Stone Mines
2. Copy of Wild Life Conservation Plan

CC: Assistant Conservator of Forests
Blackbuck National Park, Velavadar
F-8/9/10 Bahumali Bhavan-2, Block
Annexy Building,
District-Bhavnagar-364001

T-32

7 JUN 2020

[Signature]

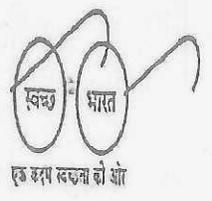


Better Value. Better Life.

Scanned by CamScanner



મુખ્ય વન સંરક્ષકશ્રીની કચેરી,
 જુનાગઢ વન વર્તુળ, સરદાર ભાગ, જુનાગઢ.
 ફોન નંબર:- (૦૨૮૫) ૨૬૩૬૪૯૮, ફેક્સ નંબર:- (૦૨૮૫) ૨૬૩૧૦૮૨
 Email. junagadhcircle@gmail.com



ક્રમાંક:-બ/ જમન/૧૧૭૨/ટે.૧૨/ ૦૨૬૨ /૨૦૨૧-૨૨. તા:- /૦૬/૨૦૨૧.

વિષય:- Submission of Wild life conservation plan for Proposed Limestone Mines of M/S Nirma limited located at Villages- vangar, madhiya, padhiyarka, Doliya, Gujrada ,Dudheli and Dydhala tfluka mahuva District Bhavnagar, Gujarat

સંદર્ભ:- તેમનાં પત્રાંક:- અ/જમન/ટે.૧૧/૪૦-૪૧, તા:- ૦૫/૦૪/૨૦૨૧.

નાયબ વન સંરક્ષકશ્રી, ભાવનગર ને ઉપરોક્ત વિષયે જણાવવાનું કે, ઉક્ત સંદર્ભના પત્રાંકથી અત્રે કન્ઝર્વેશન પ્લાન રજુ કરેલ છે. જે અન્વયે જણાવવાનું કે, તેમના દ્વારા કોઈ અભિપ્રાય કે અધિકૃત કર્યા સિવાય તેમજ કોઈજ અભ્યાસ કે ચકાસણી કર્યા સિવાય તેમજ એક જ નકલમા સાદર કરવામા આવેલ છે. જે યોગ્ય ન હોય, ઉપરોક્ત મુજબ કાર્યવાહી કરી તાત્કાલીક સાદર કરવા નોંધ લેવી. તેમના દ્વારા રજુ કરેલ કન્ઝર્વેશન પ્લાન આ સાથેસામેલ રાખી પુર્તતા સારૂ મોકલવામા આવે છે.

(ડૉ.કે.રમેશ)

મુખ્ય વન સંરક્ષક

જુનાગઢ વન વર્તુળ, જુનાગઢ

પ્રતિ,
 નાયબ વન સંરક્ષકશ્રી,
 ભાવનગર વન વિભાગ,
 ભાવનગર.

Office of the Chief Conservator of Forests,
Junagadh Forest Circle, Sardar Baug, Junagadh.

Phone No.: (0285) 2636498

Fax No.: (0285) 2631082

Email: Junagadhcircle@gmail.com

No.: B/Jaman/1172/Te.12/1261/2021-22

DATE: 09.06.2021

Subject:- Submission of Wild life conservation plan for Proposed Limestone Mines of M/S Nirma Limited located at Villages, Vangar, Madhiya, Padhiyarka, Doliya, Gujarda, Dudheri & Dudhala, Taluka. Mahuva Dist. Bhavnagar.

Reference:- Your letter No. A/Jaman/Te.11/40-41, dated 05/04/2021.

With reference to the above subject, it is submitted that, vide the letter number cited above, a Conservation Plan has been submitted to this office. In this connection, it is to be informed that the said plan has been submitted without obtaining any opinion or approval from the concerned authority, without conducting any study or verification, and only in a single copy, which is not appropriate. Therefore, necessary action as per the above may please be taken and the matter may be submitted immediately. The Conservation Plan submitted by them is enclosed herewith and is being forwarded for completion and compliance.

(Dr. K. Ramesh)

Chief Conservator of Forests

Junagadh Forest Circle, Junagadh.

To,

The Deputy Conservator of Forests,

Bhavnagar



सत्यमेव जयते

नायब वन संरक्षकश्रीनी कचेरी

ભાવનગર વન વિભાગ, બહુમાળી ભવન,
એનેક્ષી બિલ્ડીંગ, ચોક-૯/૧૦, ભાવનગર
ફોન નં. ૦૨૭૮-૨૪૨૮૬૪૪
e-mail. forestnormalbvnd@gmail.com

ક્રમાંક: અ/જમન/ટે.૧૧/૮૫૪-૫૫/૨૦૨૧-૨૨

તા.૧૮/૦૯/૨૦૨૧

પ્રતિ,

મુખ્ય વન સંરક્ષકશ્રી,
જુનાગઢ વન વર્તુળ,
જુનાગઢ.

વિષય :- Submission of wildlife Conservation plan for proposed Lime stone Mines of M/S Nirma Limited located at Villages, Vangar, Madhiya, Padhiyarka, Doliya, Gujarda, Dudheri & Dudhala, Taluka. Mahuva Dist. Bhavnagar.

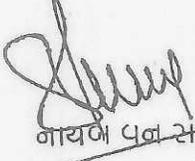
સંદર્ભ:- (૧) અત્રેની કચેરીના પત્રાંક: અ/જમન/ટે.૧૧/૪૦-૪૧ તા.૫/૪/૨૧.
(૨) આપશ્રીની કચેરીના પત્રાંક: બ/જમન/૧૧૭૨/ટે.૧૨/૧૨૬૧ તા.૦૯/૦૬/૨૦૨૧.

સાદર ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, નિરમા લીમીટેડ દ્વારા ઉક્ત દર્શાવેલ સ્થળો પર લાઈમ સ્ટોન કરવાની કામગીરી માટે તેઓ દ્વારા રજુ કરેલ વાઈલ્ડલાઈફ કન્ઝર્વેશન પ્લાનને અત્રેના સંદર્ભપત્ર-૧ તળેથી આપ સાહેબને સાદર કરવામાં આવેલ હતો જેમાં આપના દ્વારા સુચવેલ પુર્તતા નીચે વિગતે કરવામાં આવે છે.

સાદર કન્ઝર્વેશન પ્લાનનો અભ્યાસ કરતા એજન્સી દ્વારા દર્શાવેલ કામગીરીથી અમો સહમત હોય અત્રેનો સ્પષ્ટ અભિપ્રાય થાય છે તેમજ કન્ઝર્વેશન પ્લાનને અત્રેથી અધિકૃત કરી ચાર (૪) નકલમાં સાદર કરવામાં આવે છે. જે જાણ થવા વિનંતી છે.

સામેલ : ઉપર જુજબ
(૨૫૨ પૃત)

મુખ્ય વન સંરક્ષકશ્રીની કચેરી,
જુનાગઢ વન વર્તુળ, જુનાગઢ
ભવનનંબર ૨૦-૬-૨૧


નાયબ વન સંરક્ષક
ભાવનગર વન વિભાગ
ભાવનગર

નકલ જય ભારત સાથે રવાના: નિરમા લીમીટેડ, કેમીકલ કોમ્પ્લેક્સ, કાળાકાળાવ,
તા.જ.ભાવનગર તરફ જાણ સાર...

→ BBNP velankar श्री हरी दशिया
→ Dis cum on 11 or 12 Oct 2021


શ્રી/શ્રી

DEPUTY CONSERVATOR OF FORESTS**Bhavnagar Forest Division, Bhavnagar.****Bhavnagar Forest Division, Multi-Storey Building,****Annex Building, F-9/10, Bhavnagar****Phone No.: 0278-2428644****Email: forestnormalbvndag@gmail.com****No.: A/Jaman/Te.11/854-55/2021-22****Date: 18.09.2021**

To,

The Chief Conservator of Forests,

Junagadh Forest Circle,

Junagadh.

Subject:- Submission of wildlife Conservation plan for proposed Lime stone Mines of M/S Nirma Limited located at Villages, Vangar, Madhiya, Padhiyarka, Doliya, Gujarda, Dudheri & Dudhala, Taluka. Mahuva Dist. Bhavnagar.

Reference:-

- (1) Your Letter No. A/Jaman/Te.11/40-41 dated 05/04/2021 of this office.
- (2) Your office letter No. B/Jaman/1172/Te.12/1261 dated 09/06/2021.

With due respect, in reference to the above-mentioned subject, it is submitted that the Wildlife Conservation Plan submitted by Nirma Limited for carrying out limestone mining operations at the sites mentioned above was forwarded to your office under this office reference letter No. 1. In compliance with the

clarifications/suggestions indicated by your good office, the required compliances are detailed below.

Upon examination of the said Conservation Plan, we are in agreement with the activities proposed by the agency, and accordingly, a clear opinion is formed from this office. Therefore, the Conservation Plan is hereby approved from this office and is submitted in four (4) copies. This is submitted for your kind information.

Deputy Conservator of Forest
Bhavnagar Forest Division,
Bhavnagar.

Encl.:- As Above (For Letters)

Copy to:- M/S Nirma Limited Chemical Complex, Kalatalav, Taluka and District:
Bhavnagar for kind information.



મુખ્ય વન સંરક્ષકશ્રીની કચેરી,
જુનાગઢ વન વર્તુળ, સરદાર બાગ, જુનાગઢ.

ફોન નંબર:- (૦૨૮૫) ૨૬૩૬૪૯૮, ફેક્સ નંબર:- (૦૨૮૫) ૨૬૩૧૦૮૨
Email. junagadhcircle@gmail.com



પત્રાંક:-બ/જમન/૧૧૭૨/ટે.૧૨/૫૩૮૨ /૨૦૨૧-૨૨. તા:૨૨/૧૦/૨૦૨૧.

વિષય:- Submission of Wild life conservation plan for Proposed Limestone Mines of M/S Nirma limited located at Villages-vangar,madhiya,padhiyarka,Doliya,Gujrada ,Dudheli and Dydhala tfluka mahuva District Bhavnagar, Gujarat

સંદર્ભ:- (૧) અગ્ર મુખ્ય વન સંરક્ષકશ્રી,વન્ય પ્રાણી ગુ.રા. ગાંધીનગરના

પત્રાંક:- વપસ/ટે.૩૨/બ/૧૦૧૪-૩૩ તા.૨૪/૦૬/૨૦૨૦

(૨)તેમનાં પત્રાંક:- અ/જમન/ટે.૧૧/૮૫૪-૫૫, તા:- ૧૮/૦૬/૨૦૨૧.

નાયબ વન સંરક્ષકશ્રી,ભાવનગર ને ઉપરોક્ત વિષય અને ઉક્ત સંદર્ભ-૨ના પત્રાંક અન્વયે જણાવવાનું કે, તેમના તરફથી રજુ થયેલ કન્ઝર્વેશન પ્લાન ની ચકાસણી કરતા વાઇલ્ડ લાઇફ કન્ઝર્વેશન પ્લાનનો સમયગાળો ૫ વર્ષ દર્શાવેલ છે જે ઉક્ત સંદર્ભ-૧ના પત્રાંકથી થયેલ સુચના અનુસાર ૩ વર્ષ કરવાનો થાય છે તેમજ ઉક્ત સંદર્ભ-૧ના પત્રાંકથી થયેલ તમામ સુચનાઓને ધ્યાને લઈ તે અનુસાર કરવા વિનંતી છે.

કન્ઝર્વેશન પ્લાનમા ફ્લોરા અને ફાઉના ની વિગતો દર્શાવતા પત્રકો જુના સમયના હોય જે તાજેતરના સામેલ કરવા અને પ્રોજેક્ટ સાઇટથી વેળાવદર અભ્યારણના અંતરની વિગત નકશામા દર્શાવવી.

વિશેષમા જણાવવાનું કે, કન્ઝર્વેશન પ્લાનમા સમાવિષ્ટ શેડ્યુલ -૧,૨,૩,૪ ના પ્રાણીઓના સંરક્ષણ અને સંવર્ધન માટે પ્રોજેક્ટ વિસ્તારને ધ્યાને લઈ તે અનુસારની બજેટ જોગવાઈઓ કરવા વિનંતી છે.

કન્ઝર્વેશન પ્લાન અને નકશાઓ તેમના દ્વારા તથા એજન્સી દ્વારા સચુંકત રીતે સહી સીકકા કરી તેમના સ્પષ્ટ અભિપ્રાય સાથે સત્વરે સાદર કરવા વિનંતી.

તેમના દ્વારા રજુ કરેલ કન્ઝર્વેશન પ્લાન આ સાથે સામેલ રાખી પુર્તતા સારૂ ચાર નકલમા પરત મોકલવામા આવે છે.

સામેલ-ઉપર મુજબ

(ડૉ.કે.રમેશ)

મુખ્ય વન સંરક્ષક

જુનાગઢ વન વર્તુળ, જુનાગઢ

પ્રતિ,
નાયબ વન સંરક્ષકશ્રી,
ભાવનગર વન વિભાગ,
ભાવનગર.

ENT.12\ghetia\DCF LETTER\DCF Bhavnagar.doc

Office of the Chief Conservator of Forests,
Junagadh Forest Circle, Sardar Baug, Junagadh.

Phone No.: (0285) 2636498

Fax No.: (0285) 2631082

Email: junagadhcircle@gmail.com

No.: B/Jaman/1172/Te.12/5382/2021-22

DATE: 22.10.2021

Subject:- Submission of wildlife Conservation plan for proposed Lime stone Mines of M/S Nirma Limited located at Villages, Vangar, Madhiya, Padhiyarka, Doliya, Gujarda, Dudheri & Dudhala, Taluka. Mahuva Dist. Bhavnagar.

Reference:-

(1) Letter No.: WPS/Te.32/B/1014-33 dated 24/06/2020 of the Additional Principal Chief Conservator of Forests (Wildlife), Government of Gujarat, Gandhinagar.

(2) Their Letter No.: A/Jaman/Te.11/854-55 dated 18/09/2021.

With reference to the above subject and in accordance with the letter number mentioned in Reference-2, it is stated that upon scrutiny of the Conservation Plan submitted by them, the duration of the Wildlife Conservation Plan has been shown as 5 years, whereas as per the instructions issued vide the letter number mentioned in Reference-1, the duration is required to be 3 years. Therefore, considering all the instructions issued vide the letter number mentioned in Reference-1, you are requested to carry out the necessary modifications accordingly.

The sheets showing details of flora and fauna in the Conservation Plan are from an earlier period; therefore, the latest updated details should be included. Additionally, the distance from the project site to the Velavadar Sanctuary should be shown in the map.

Further, it is specifically stated that for the conservation and protection of the animals included in Schedules I, II, III, and IV of the Conservation Plan, budgetary provisions should be made accordingly, keeping in view the project area.

You are requested to submit the Conservation Plan and maps at the earliest, duly signed and sealed jointly by them and the agency, along with their clear opinion.

The Conservation Plan submitted by them is enclosed herewith and is being returned in four (4) copies for carrying out the required compliance/completion.

(Dr. K. Ramesh)

Chief Conservator of Forests

Junagadh Forest Circle, Junagadh.

To,

The Deputy Conservator of Forests,

Bhavnagar



1386

NIRMA LIMITED

WORKS : Chemical Complex, Village : Kalatalav, Taluka & Dist : Bhavnagar - 364313
Phone : (0278) 2413800, 2885301 to 3 Fax : 2413818, 2413826 E-mail : nirma_kalatalav@nirma.co.in

Ref.: NL/BH/MIN/Forest/ 169 /2021

Date: 02.11.2021

Deputy Conservator of Forest

Blackbuck National Park, Velavadar-Bhal,
F-8/9/10 Bahumali Bhavan-2, Block-F,
Annexy Building,
District-Bhavnagar-364001

Sub: Submission of Revised Wildlife Conservation Plan for Proposed Limestone Mines of M/s Nirma Ltd located at Villages, Vangar, Madhiya, Padhiarka, Doliya, Gujarda, Dudheri & Dudhala, Taluka Mahuva, Dist. Bhavnagar, Gujarat.

Ref.: 01. Our Letter No. Ref.: NL/BH/MIN/Forest/1445/2020 dated 08.06.2020
02. Suggestions by DCF, Bhavnagar through meeting at Bhavnagar Forest Office dated 27.10.2021

Dear Sir,

This has reference to our above referred letter dated: 08.06.2020 vide which we have submitted Wildlife Conservation Plan (WLCP) with budgetary allocation for its approval from the Chief Wild Life Warden & Chief Conservator of Forest (Government of Gujarat) for our proposed Lime Stone Mines located at Villages, Vangar, Madhiya, Padhiarka, Doliya, Gujarda, Dudheri & Dudhala, Taluka Mahuva, Dist. Bhavnagar, Gujarat.

In continuation, as advised by your kind authority, Forest Department, Bhavnagar, we have revised WLCP & hereby submitting 5 sets of Revised WLCP after incorporating suggested necessary changes with budgetary allocation for your kind perusal & necessary action in the matter.

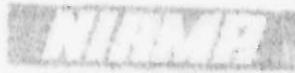
We request you to kindly arrange to process the same to get it approved from CWW, Gandhinagar, enabling us to obtain Environment Clearance from MoEF & CC, New Delhi for our aforesaid limestone mines.

Thanking you,
Yours Faithfully
M/S Nirma Limited

(Signature)
Authorized Signatory

નાથલ વન સંરક્ષકશ્રીની કચેરી ભાવનગર વન વિભાગ ઇન્કોર્પોરેશન નંબર..... 149 તારીખ..... ૨-૧૧-૨૦૨૧ ટેબલ નંબર..... 11
--

Encl.: 1. Revised Wild Life Conservation Plan - 5 sets



Better Products. Better Value. Better Living.

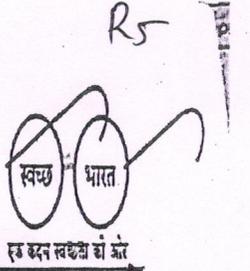
REGD. OFFICE : Nirma House, Ashram Road, Ahmedabad - 380 009. PHONE : 079 - 27546565, 27549000 Fax : 079 - 27546605, 27546603
CIN : U24240GJ1980PLC003670 • Email : info@nirma.co.in • www.nirma.co.in

BHAVNAGAR OFFICE : Employees Housing Colony, Survey No. 194, 200P, Near Narl Chowkdi, Village : Vartej,
Ta. & Dist. Bhavnagar - 364060, Gujarat. Mo. 7573020807

1-11
2-11



મુખ્ય વન સંરક્ષકશ્રીની કચેરી,
જુનાગઢ વન વર્તુળ, સરદાર બાગ, જુનાગઢ.
ફોન નંબર:- (૦૨૮૫)૨૬૩૬૪૯૮, ફેક્સ નંબર:- (૦૨૮૫)૨૬૩૧૦૮૨
Email. junagadhcircle@gmail.com



ક્રમાંક:- અ/જમન/ટે.૧૨/૨૬૭૪-૭૫ /૨૦૨૧-૨૨ તા.૩૦/૧૧/૨૦૨૦.

પ્રતિ,
અગ્ર મુખ્ય વન સંરક્ષકશ્રી,
વન્યજીવ, ગુજરાત રાજ્ય,
ગાંધીનગર.

વિષય: Submission of Wild life conservation plan for Proposed Limestone Mines of M/S Nirma limited located at Villages-vangar, madhiya, padhiyarka, Doliya, Gujrada, Dudheli and Dydhala tfluka mahuva District Bhavnagar, Gujarat

સંદર્ભ:- (૧) આપના પત્રાંક-વપસ/૩૨/બ/૮૫૪-૫૫/૨૦૨૦-૨૧ તા.૧૮/૦૬/૨૦૨૦
(૨) ના.વ.સં.શ્રી,ભાવનગર વન વિભાગ, ભાવનગરનાં પત્રાંક:-
અ/જમન/ટે.૧૧/૧૧૦૮-૦૯/૨૦૨૧-૨૨ તા:- ૧૮/૧૧/૨૦૨૧.

સાદર સાથે ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, યુઝર એજન્સી નિરમા લી. તા.૦૮/૦૬/૨૦૨૦નો પત્ર તથા TOR મુજબ કરવામા આવેલ રજુઆત પરત્વે કન્ઝર્વેશન પ્લાન યુઝર એજન્સી સાથે ચર્ચા કરી તેમા સુચવેલ કામગીરીઓની ઉપયોગીતા વગેરે બાબતો ચકાસી સંદર્ભ-૧ના પત્રમાં આપવામા આવેલ સુચનો મુજબ કન્ઝર્વેશન પ્લાન તૈયાર કરાવી સ્પષ્ટ અભિપ્રાય સાથે અધિકૃત કરી આપને મંજૂરી અર્થે સાદર કરવા જણાવેલ હતું.

ઉક્ત બાબતે સંદર્ભ-૨ના પત્રાંકથી યુઝર એજન્સી નિરમા લી. તા.૦૮/૦૬/૨૦૨૦નો પત્ર તથા TOR મુજબ કુલ ૩ માઇન્સ એરીયા નો સચુકત કન્ઝર્વેશન પ્લાન ના.વ.સં.શ્રી,ભાવનગર વન વિભાગ, ભાવનગર દ્વારા સદરહુ કન્ઝર્વેશન પ્લાનમા એજન્સી દ્વારા સુચવવામા આવેલ કામગીરી સાથે તેઓ સહમત હોય તેમના સ્પષ્ટ અભિપ્રાય સાથે કન્ઝર્વેશન પ્લાન અધિકૃત કરી ૪ નકલમા અત્રેને સાદર કરવામા આવેલ છે. જે આ સાથે અધિકૃત કરી અત્રેના અભિપ્રાય સહ ૩ નકલમા આ સાથે સામેલ રાખી નિચેની વિગતે સાદર કરવામા આવે છે.

૧. કન્ઝર્વેશન પ્લાનમા ફ્લોરા અને ફાઉનાની અધ્યતન માહિતી દર્શાવતા પત્રકો સામેલ છે તથા કન્ઝર્વેશન પ્લાનમા પ્રોજેક્ટ સાઇટથી નજીકના અભ્યારણ્યો તથા નેશનલ પાર્કોનું અંતર દર્શાવેલ છે.
૨. કન્ઝર્વેશન પ્લાનમા સમાવિષ્ટ શેડ્યુલ ૧, ૨, ૩, ૪ના પ્રાણીઓના સંરક્ષણ તથા સંવર્ધન માટે એજન્સી દ્વારા તેમા દર્શાવ્યાનુસાર બજેટની જોગવાઈ કરવામા આવેલ છે.
૩. કન્ઝર્વેશન પ્લાન અને નકશાઓમા સચુકત રીતે સહીસીકકાઓ કરવામા આવેલ છે.

સામેલ:- ઉપર મુજબ

o/c
M
જ
(ડો.કે.રમેશ)
મુખ્ય વન સંરક્ષક
જુનાગઢ વન વર્તુળ, જુનાગઢ

નકલ રવાના:- નાયબ વન સંરક્ષકશ્રી, વન વિભાગ, ભાવનગર તરફ સંદર્ભ-૨ નાં પત્ર અન્વયે જાણ સારૂ.

**Office of the Chief Conservator of Forests,
Junagadh Forest Circle, Sardar Baug, Junagadh.**

Phone No.: (0285) 2636498

Fax No.: (0285) 2631082

Email: Junagadhcircle@gmail.com

No.: A/Jaman/Te.12/1674-75/2021-22

DATE: 30.11.2021

To,

Additional Principal Chief Conservator of Forests,

Wildlife, Government of Gujarat,

Gandhinagar.

Subject:- Submission of wildlife Conservation plan for proposed Lime stone Mines of M/S Nirma Limited located at Villages, Vangar, Madhiya, Padhiyarka, Doliya, Gujarda, Dudheri & Dudhala, Taluka. Mahuva Dist. Bhavnagar.

Reference:-

(1) Your letter No. WPS/32/B/854-55/2020-21, dated 18/06/2020.

- (2) Letter No.A/Jaman/Te.11/1108-09/2021-22, dated 18/11/2021, of the Deputy Conservator of Forests, Bhavnagar Forest Division, Bhavnagar.

With due respect, in reference to the above subject, it is submitted that, in connection with the proposal made as per the letter dated 08/06/2020 of the User Agency, Nirma Ltd., and as per the TOR, the Conservation Plan was to be prepared after holding discussions with the User Agency, examining the usefulness and relevance of the suggested activities therein, and in accordance with the instructions given in the reference-1 letter. Accordingly, the Conservation Plan was to be finalized, authorized with a clear opinion, and submitted to you for approval.

With reference to the above matter and the Reference Letter No.2 of the User Agency, Nirma Ltd., dated 08/06/2020, and as per the TOR, a joint conservation plan for a total of three mine areas was prepared. The said conservation plan has been reviewed by the Deputy Conservator of Forests, Bhavnagar Forest Division, Bhavnagar, and since they agree with the works proposed by the agency in the said conservation plan, the conservation plan has been approved with their clear opinion and submitted herewith in four copies. Out of these, three approved copies along with the remarks/opinion of this office are enclosed herewith and are submitted below in detail.

1. The Conservation Plan includes annexures showing updated information on flora and fauna, and it also indicates the distance of the nearest sanctuaries and national parks from the project site.
2. In the Conservation Plan, budgetary provisions have been made by the agency, as indicated therein, for the protection and conservation of animals listed in Schedules I, II, III, and IV.
3. The Conservation Plan and the maps have been jointly signed and sealed.

(Dr. K. Ramesh)

Chief Conservator of Forests

Junagadh Forest Circle, Junagadh.

Encl: As Above

Copy to:-

The Deputy Conservator of Forests, Forest Department, Bhavnagar, for information, with reference to the letter mentioned at Reference No. 2.

No. WLP/32/C/ 670-672 /2021-22
 Office of the
 Principal Chief Conservator of forests
 Block No. B/1, Aranya Bhavan,
 Ch-3 Circle, Sector - 10/A,
 Gujarat State, Gandhinagar.

Dated: 20.12.2021

To,
 M/s. Nirma Limited,
 Nirma House, Ashram road,
 Ahmedabad- 380 009

Sub:- Authentication of conservation plan for proposed Limestone Mines of M/s Nirma limited located at Villages- Vangar, Madhiya, Padhiarka, Doliya, Gujarda, Dudheri and Dudhala, Taluka- Mahuva, Dist. Bhavnagar, Gujarat.

Ref :- 1. M/s Nirma Ltd. letter No. NL/BH/MIN/Forest/1445, Dt. 08/06/2020
 2. Chief Conservatooe Of Forest, Junagadh Circle letter No. A/JMN/T.12/1674-75/2021-22, Dt. 30/11/2021

With referent to the subject and letter quoted above; the Wildlife Conservation plan proposed Limestone Mines of M/s Nirma limited located at Villages- Vangar, Madhiya, Padhiarka, Doliya, Gujarada, Dudheri and Dudhala, Taluka- Mahuva, Dist. Bhavnagar, Gujarat.

The Wildlife Conservation Plan of Rs 19.9 Lacs has been approved. All works of the plan will have to be done by User Agency. The Forest department will not have to take any fund. A copy of the Wildlife Conservation Plan is enclosed herewith.

Encl. As above

નાયબ વન સંરક્ષકશ્રીની કચેરી
ભાવનગર વન વિભાગ
ઇન્પર્ડ નંબર. 1171
તારીખ 23-12-21
ટેબલ નંબર. 11

(Shyamal Tikadar)
 (Shyamal Tikadar)
 Chief Wildlife Warden
 Gujarat State, Gandhinagar

Copy to:

Chief Conservator of Forests, Junagadh Circle, Junagadh for information and necessary action.

Copy to:

Deputy Conservator of Forests, Bhavnagar Forest Division, Bhavnagar for information and necessary action.

Nirma Ltd.

B Plantation Activities at Locations Suggested by DCF, Bhavnagar								
1	Assisting Plantation activities to be carried out by Forest Department, Bhavnagar	0.5	3 years	0.5	0.5	0.5	1.5	
C Promoting eco-tourism at GIR NP, GIR Sanctuary, Mitiyala WLS								
	Nature guide & hospitality training 20 persons	2.5	1	2.5	-	-	2.5	
D Engagement of Van Sahayak round the year								
1	Van Sahayak 1 nos. on contract basis	1.2	3 years	1.2	1.2	1.2	3.6	
E Vaccination of cattles								
1	Assisting vaccination programme by Forest Department	1.2	3 Year	1.2	1.2	1.2	3.6	
F Miscellaneous								
1	Maintenance of shallow ponds/rainwater harvesting structures	1.0	3 Year	1.0	1.0	1.0	3.0	
2	Public education and awareness programmes for the following - Avoiding plastic, Recycle and reuse, Reduce usage of pesticide and weedicide, Conservation of Wildlife, Garbage control	1.0	3 Year	1.0	1.0	1.0	3.0	
F Monitoring of mitigation plan								
1	Six-monthly third-party monitoring report preparation	0.25	06	0.2	0.5	0.5	1.2	
Grand Total (in lakh Rs.)					8.1	5.9	5.9	19.9

FOR NIRMA LTD.

[Signature]
 AUTHORIZED SIGNATORY

(Dr. Sandeep Kumar)
 Deputy Conservator of Forests
 Bhavnagar Forest Division
 Bhavnagar

[Signature]
 Chief Wildlife Warden
 Gujarat State
 Gandhinagar

[Signature]
 Chief Conservator of Forests
 Junagadh Circle, Junagadh

WLCF for Limestone Mines, Dist. Bhavnagar, Gujarat

4-17